(d) Since no lighting arrangements grills and swings have been provided in the parks, the question of their rectification/replacement does not arise.

## Construction of bus stop in Hari Nagar

- 1140. SHRI JAGADISH JANI: Will the Minister of URBAN DEVELOP-MENT be pleased to refer to reply to Unstarred Question 2253 given in Rajya Sabha on 30th March, 1990 and state:
- (a) when the said layout plan for the area was prepared; and
- (b) whether Government propose to change the Master Plan for the benefit of the health of the people and chalk out a plan which may accommodate a piece of land for a Mini Bus Stop so that the plants and green land is saved in an other wise pollution intested area?

THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MA-RAN): (a) The plan of the area was prepared by the Delhi Development Authority during 1986.

(b) The proposed Mini Bus Station in Hari Nagar area is a public facility for the convenience of the general public and there is no proposal to change the land use of this site.

## Norms for distribution of Phosphoric Acid

- 1141. SHRI ASHOK NATH VERMA: Will the Minister of AGRICULTURE be pleased to refer to the reply to Unstarred Question 556 given in the Rajya Sabha on the 16th March, 1990 and state:
- (a) what are the norms laid down by Government for distribution of Phosphoric Acid and Ammonia; and
- (b) whether Phospheric Acid would be imported in crystal form or in liquid form with grades/percentages?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) No norms have been laid down by the Governmen' so tar for 'he distribution of phosphoric acid and ammonia by the canalising agency (MMTC) to the user companies. However, phosphoric acid is being all cated by MMTC to various users in co sultation with the Department of Fertilizers on the basis of licensed capacity, past allocation and the quantity authorised for import.

(b) Phosphoric acid is imported in liquid form (generally referred to as

Merchant Grade Acid or MGA) with P 205 content ranging from 52% to 54%.

## Relaxation of policy for creation of fresh capacity for production of vanaspati

- 1142. SHRI ASHOK NATH VER-MA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:
- (a) whether Government have recently relaxed the norms for creation of fresh capacity for production of vanaspati; if so, what are the details of the relaxed policy;
- (b) what are the names and addresses of the parties/organisation who have been granted letter of Intent/Industrial licences since the creation of tresh capacity for production of vanaspati is relaxed and capacity approved partywise; and
- (c) what are the names and addresses of the parties/Organisation whose applications for grant of letter of Intent/Industrial licenses for production of vanaspati are pending since the policy is relaxed?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) No, Sir.

(b) and (c) Question does not arise.

## Milk container service by Mother Dairy

- 1143. SHRI ASHOK NATH VER-MA: Will the Minister of AGRICUL-TURE be pleased to state:
- (a) what are the norms laid down by the National dairy Development Board (Mother Dairy) in Union Territory of Delhi for providing its container services for supply of milk in remote corners where mother dairy booths are far of; and
- (b) what are the details of the authorities in Delhi to be contacted for providing the milk container services?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICUL-TURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) Mother Dairy installs Insulated Containers keeping in view availability of milk from other sources in the area. marketing